

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

26.

IA-2214/2024 in C.P.(IB)/204(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES: Madhure Infra Engineering Pvt. Ltd.  
Vs  
Calyx Lenora Realty LLP

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Omkar Deosthale a/w Mr. Atishay Jain, Ms. Tanushree Sogani i/b Adv. Kunal Kanungo, Ld. Counsel for the Applicant present. None present for the Respondent.
2. Registry is directed to issue Court Notice to the Respondent(s) and to place on record copy of the notice a/w tracking record on the next date of hearing.
3. List this matter on 14.08.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)